

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.33(MAH)/2011  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

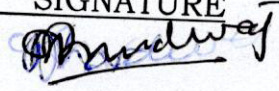
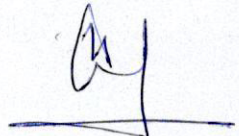
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016

NAME OF THE PARTIES: Mr. Sanjay Suryaprakash Mehta

V/s.  
M/s. SKG Consultants & Engg. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M. S. BHARDWAJ Shri V.P. Verma	Advocate for Petitioner	
2.	N. P. Singh	R-2	

**ORDER**

**C.P. No. 33/397, 398/CLB/MB/2011**

Ld. Advocates for Petitioner present. Respondent No.2 present in person.

At the request of both the sides, list this matter for hearing on 24<sup>th</sup> January, 2017.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Dated: 09.12.2016

sd/-

**V. NALLASENAPATHY**  
Member (Technical)